

Updated Response of District Magistrate, Agra in compliance of order dated 18.05.2023 in the matter of O.A No. 316 of 2022 Dr. Sharad Gupta V/s State of UP and others.

This is with reference to the O.A No. 316 of 2022 Dr. Sharad Gupta V/s State of UP and others in which Hon'ble National Green Tribunal was pleased to pass an order dated 18.05.2023. The operating para of the order is quoted as below:-

- " 2- Mr. Navneet Singh Chahal, District Magistrate, Agra has appeared through VC and we have interacted with him and he seeks time to file his response.
4- Response on behalf of the District Magistrate Agra and suggestions by the applicant be filed within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR support PDF and not in the form of image PDF."
5- List for further consideration on 16.08.2023.

During the last hearing on dated 18-05-2023 Hon'ble Court seek information about how much time demarcation of the flood plain zone will be completed of River Yamuna in district Agra. Response has been filed on dt. 11.08.2023 through E-mail judicial-ngt@gov.in which is annexed as **Annexure-(i)**

In the above matter Executive Engineer, Lower Division, Agra Canal, Agra has informed the updated information vide its letter No. 4620/Lower/dated 10-11-2023 that demarcation of flood plain zone of River Yamuna in the stretch of 257Km in district Agra has been Completed. For demarcation 1020 pillars has been installed after total station survey with the help of Differential Global Positioning System (DGPS). **Annexure-(ii)**

It is pertinent to mention that a committee has been constituted for flood plain zoning of River Yamuna for the stretches (i) from Asgarpur to Etawah and (ii) from Shahpur to Prayagraj by Chief Engineer, Planning & Development Organization, Central Water Commission & Member Secretary vide file no.: T-101036/3/2023-RC DTE dated 05/09/2023. The committee may further form technical core committee for data collection, flood plain delineation as per return period analysis and any other technical work required for the study. Further, demarcation of flood plain zone on ground will be done by the state government. The committee shall complete the works and submit the report within a period of Four months after its constitution. **Annexure-(iii)**

As high level committee has been constituted by Central Water Commission, GOI for flood plain zoning of River Yamuna based on data collection, return period analysis and any other technical work required for the study; therefore the report submitted by the committee will be more accurate. Until then our report for the stretch of River Yamuna in Agra may be considered as interim report.

Updated Response of the undersigned is being filed for your kind perusal and necessary action.

Dated :- ,November, 2023



District Magistrate
Agra

Response of District Magistrate, Agra in compliance of order dated 18-05-2023 in the matter of O.A. No. 316 of 2022 Dr. Sharad Gupta v/s State of UP and others.

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4- Response on behalf of the District Magistrate Agra and suggestions by the applicant be filed within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR support PDF and not in the form of image PDF."

During the last hearing on dated 18-05-2023 Hon'ble Court seek information about how much time demarcation of the flood plain zone will be completed of River Yamuna in district Agra.

In the above matter Executive Engineer, Lower Division, Agra Canal, Agra has informed wide its letter No. 3242/Lower/dated 11-08-2023 that survey work has been completed for demarcation of flood plain zone of River Yamuna in district Agra on dated 15-07-2023. Due to flood situations in River Yamuna fixing of pillars could not be completed. The work is in progress and will be completed in the month of August 2023.

Response of the undersigned is being filed for kind perusal and necessary action.

Dated :- 11, August, 2023


District Magistrate
Agra

A-2

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Office of The Executive Engineer
Lower Division Agra Canal, Agra

Letter No. 4620 /Lower/

Date: 10.11.2023

Sub:-Updated Information regarding demarcation of flood plain zone of River Yamuna in District Agra.

Ref:-Regarding O.A. No. 316/2022 Dr. Sharad Gupta V/s State of U.P. and others.

District Magistrate, Agra

Sir,

This is with reference to the above cited subject OA no. 316 of 2022 Dr. Sharad Gupta V/s State of UP and others in which Hon'ble National Green Tribunal passed an order on dated 18.05.2023. The operating para of the order is quoted as below: -

"Response on behalf of the District Magistrate, Agra and suggestions by the applicant be filed within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR support PDF and not in the form of image PDF."

During the last hearing Hon'ble Court seek information regarding demarcation of the flood plain zone of River Yamuna in district Agra will be completed.

In this regard we would like to inform the updated information that demarcation of flood plain zone of River Yamuna in the stretch of 257Km in district Agra has been Completed. For demarcation 1020 pillars has been installed after total station survey with the help of Differential Global Positioning System (DGPS). **Annexure-(i)**

It is pertinent to mention that a committee has been constituted for flood plain zoning of River Yamuna for the stretches (i) from Asgarpur to Etawah and (ii) from Shahpur to Prayagraj by Chief Engineer, Planning & Development Organization, Central Water Commission & Member Secretary vide file no.: T-101036/3/2023-RC DTE dated 05/09/2023. The committee may further form technical core committee for data collection, flood plain delineation as per return period analysis and any other technical work required for the study. Further, demarcation of flood plain zone on ground will be done by the state government. The committee shall complete the works and submit the report within a period of Four months after its constitution.

Annexure-(ii)

As high level committee has been constituted by Central Water Commission, GOI for flood plain zoning of River Yamuna based on data collection, return period analysis and any other technical work required for the study; therefore the report submitted by the committee will be more accurate. Until then our report for the stretch of River Yamuna in Agra may be considered as interim report.

Letter No. 4620/Lower/ Date: 10.11.23

Copy: Divisional Forest Officer, Agra


10/11/23
etc **Executive Engineer**
Lower Division
Agra Canal, Agra


10/11/23
etc **Executive Engineer**
Lower Division
Agra Canal, Agra



Government of India/ भारत सरकार
Central Water Commission/केंद्रीय जल आयोग
Planning & Development Organization/ योजना एवं विकास संगठन

प्रथम तल, पश्चिमी खंड 2,
आर.के. पुरम, नई दिल्ली-६६
ई-मईल: cepd-cwc@nic.in
फोन: 011-29583836

Dated : 05.09.2023

OFFICE MEMORANDUM / कार्यालय जापन

Sub : Constitution of Committee for Flood Plain Zoning on river Yamuna - reg

Approval of competent authority is hereby conveyed for constitution of a Committee under the Chairmanship of Member (River Management), CWC for identification & delineation of Flood Plain Zoning in River Yamuna for the stretches (i) from Asgarpur to Etawah and (ii) from Shahpur to Prayagraj. The constitution of the committee and its terms of references are as under:

Constitution of Committee		
Sl.No	Members	Remarks
1.	Member (River Management), Central Water Commission	Chairman
2.	Commissioner (Flood Management), Dept. of WR, RD &GR	Member
3.	Chairman, Ganga Flood Control Mission	Member
4.	Principal Secretary, Irrigation & Water Resources Department, Govt. of Uttar Pradesh	Member
5.	Executive Director (Technical), National Mission for Clean Ganga	Member
6.	Director, National Institute of Hydrology	Member
7.	Director, National Remote Sensing Centre	Member
8.	Chief Engineer, Flood Management Organization (FMO), CWC	Member
9.	Chief Engineer, Hydrological Studies Organization (HSO), CWC	Member
10.	Chief Engineer, Planning & Development Organization (P&DO), CWC	Member Secretary

The **Terms of Reference** of the committee are :-

- Identify the Flood plain zones of River Yamuna for the stretches (i) Asgarpur to Etawah and (ii) Shahpur to Prayagraj for return period 1 in 5 years, 1 in 25 years and 1 in 100 years respectively.

- b) Delineate the Flood Plain Zones for no development/ construction zone, regulatory zone and warning zone.
- c) The Committee may further form technical core committee for data collection, flood plain delineation as per return period analysis and any other technical work required for the study.
- d) The Committee may co-opt any other members, if required.
- f) Field visits may be undertaken as per requirement.
- g) Demarcation of the Flood plain Zone on ground will be done by the State Govt.

The Committee shall complete the works and submit the report within a period of four months after its constitution.

Signed by D P Mathuria
Date: 05-09-2023 14:50:41
Reason: Approved
(D.P. Mathuria)

Chief Engineer, P&D, CWC & Member Secretary

To,

All Committee Members

Copy for information:

1. PPS to Secretary, DoWR, RD&GR
2. PPS to Director General, NMCG
3. PPS to Chairman, Central Water Commission, New Delhi
4. PPS to Member (RM), CWC